

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 940
ANSWERED ON 05TH FEBRUARY, 2026

APPROVAL FOR NEW FPIS

940. SMT. MANJU SHARMA:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether the Government has given approval for new Food Processing Industries (FPIS) during the last three years;
- (b) if so, the details of the approvals given during the same period, year-wise;
- (c) whether the Government has allocated ownership of any public sector unit to any private sector company during the same period; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a) & (b): In order to promote and ensure overall development of food processing sector, Ministry of Food Processing Industries (MoFPI) has been incentivizing for setting up of related industries through its two Central Sector Scheme viz. Pradhan Mantri Kisan SAMPADA Yojana (PMKSY), Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and a Centrally sponsored PM Formalization of Micro Food Processing Enterprises (PMFME). These schemes are not region or state specific but demand driven and being implemented across the country.

The details of approved food processing projects since 2022-23 under PMKSY & PMFME schemes across the country are as under-

Financial Year	Number of approved projects	Approved subsidy/Grant (Rs in crores)
PMKSY		
2022-23	221	1299.26
2023-24	179	947.04
2024-25	2	19.20
PMFME		
2022-23	28492	730.94
2023-24	54594	1492.83
2024-25	50875	1497.68

(c) & (d): MoFPI does not setup any food processing industries on its own. Hence, transfer of ownership from one entity to other does not arise.